

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH): (a) and (b) A Statement giving the details of Category I and II bulk drugs produced by the

companies referred to and other details as asked for is attached.

(c) The prices fixed for the drugs under Drugs (Prices Control) Order, 1979 referred to in the Statement are given below:—

Sl. No.	Name of the Bulk Drug	Price fixed under DPCC, 1979 (Rs./Kg.)
1	Frusemide	1426.13
2	Tolbutamide	125.82
3	Sodium PAS	116.80

Based on the stay granted by the Delhi High Court M/s. Hoechst India Limited are charging a price of Rs. 1679.47 for Frusemide. In respect of other bulk drugs

no reports of overcharging of the prices have been received.

(d) to (f) Information to the extent available would be collected and laid on the Table of the Rajya Sabha.

Statement

(Figures in tonnes)

Sl. No.	Name of the Company	Name of the Bulk Drug	Licensed Capacity	Production during the last 3 years		
				1982-83	1983-84	1984-85
1	2	3	4	5	6	7
1	Hoechst India Limited	Frusemide	7.18	4.19	8.92	6.73
2	Do.	Tolbutamide	72	24.64	21.58	18.01
3	Pfizer Limited	Sodium PAS	110	12.60	3.67	8.52
4	Glaxo Labs.	Tripple Antigen	N.A.	1.20 (KL)	1.43 (KL)	1.50 (KL)

Sales turn over of vitamin preparations etc.

2828 SHRI PRAVIN KUMAR PRAJAPATI; Will the Minister of INDUSTRY be pleased to state:

(a) what was the annual sales turn over of vitamin preparations. Iron preparations, Appetite stimulants and tonics of Abbott, Glaxo, Pfizer, Bayer, Marind, Merck, Parke Davis, Hoechst and Titanor during the last three years, year-wise;

(b) what was the percentage of sales of above mentioned products of each heading of preparations to their total sales turn over during the above mentioned period;

(c) what was the price of each formulation of above mentioned preparations during 1980 and 1985;

(d) which are the products being marketed by these companies under price exempted category or without price approval along with name composition and therapeutic indication of each; and

(e) what was the sales turnover of Anti-TB, Anti-Leprosy and for the cure of blindness products being manufactured by these companies during the last three years, year-wise along with the name of each product composition price fixed and charged by the company?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH): (a), (b) and (c) Sales turnover of formulations is not monitored. Details of annual sales turnover of the preparations referred to and their percentage to the total sales turnover of the companies in question are therefore, not available.

(c) Information would have to be called for.

(d) Information to the extent available has already been given in reply to Rajya Sabha Starred Question No. 382 to be answered on 16th December 1985.

Drugs Exempted from price control over 1979

2829. SHRI PRAVIN KUMAR PRAJAPATI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that Diazepam, Chlordiazepoxide, Chlorpromazine, Amitriptyline, Meprobamate and Phenobarbitone are exempted from price control order, 1979;

(b) whether it is also a fact that these drugs are produced indigenously and if so, names of producers, licensed capacity of each and production of each drug of each, company during the the last three years, year-wise;

(c) names of five major formulators of each drug alongwith the names of their 1539 RS

products and sales turn over of each drug during the last three years, year-wise of each;

(d) whether it is a fact that these formulators increased the prices of formulations based on these drugs from 20 per cent to 300 per cent from the inception of price control order; and

(e) if so, what was the price of each pack, strength of each formulation based on each of these drugs during 1979 and on 30th November, 1985 and what was the percentage increased in each case?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH): (a) Except Phenobarbitone, other bulk drugs referred to are not covered under price control.

(b) Details of industrial approval issued from time to time are published in the monthly news letter of India Investment Centre copies of which are available in the Parliament Library. Out of the drugs referred to the production of Phenobarbitone is only monitored. The production of this drug during the last three years is given below:—

	Tonnes
1982-83.....	29-30
1983-84	12-86
1984-85	5'09

(c) to (e) Information to the extent available is given in the attached Statement.